

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

18. IA 3440/2023-66(1) IA 1910/2023-19(2) IA 2471/2023
IA 4310/2023 In C.P. (IB)/4455(MB)2019

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 11.07.2024**

**NAME OF THE PARTIES: - IA 3440/2023 Mr. Prakash Dattatraya
Naringrekar (Resolution Professional of
M/S. Nanai Dairy Private Limited)**

V/s

Mr. Vijay Ramesh Vaidya

**IA 1910/2023 Mr Prakash Dattareya
Naringrekar Resolution Professional of
Nanai Dairy Private Limited**

V/s

Mr Vijay Ramesh Vaidya

**IA 2471/2023 Mr Prakash Dattatraya
Naringrekar Resolution Professional of
Nanai Dairy Private Limited**

V/s

**The Liquidator of Ckp Co-Op. Bank Ltd
(In Liquidation)**

**IA 4310/2023 The Liquidator Ckp Co-Op.
Bank Ltd**

V/s

Nanai Dairy Pvt Ltd

**IN THE MATTER OF
Bank of Maharashtra**

V/s

Nanai Dairy Pvt. Ltd.

Section: 60(5), 66(1), 19(2), U/s 7 of Insolvency and Bankruptcy Code, 2016

ORDER

IA.No.3440/2023: -

Presence: -

Adv. Mily Ghoshal a/w Adv. Sophia Hussain

..... Applicant/Liquidator.

None Present

..... Respondents.

The right to file reply of the Respondents has already forfeited. List this matter for the final hearing on **20.08.2024**.

IA.No.1910/2023: -

Presence: -

Adv. Mily Ghoshal a/w Adv. Sophia Hussain Applicant/Liquidator.

None Present Respondents.

Counsel for the applicant/Liquidator seeks time to place on record certain more documents. Let the same will be done well before the next date of hearing.

None has come present on behalf of the Respondents nor any reply has been filed therefore, the right to file reply of the Respondents is forfeited. List this matter for the final hearing on **26.07.2024**.

IA.No.2471/2023: -

Present: -

Adv. Mily Ghoshal a/w Adv. Sophia Hussain Applicant/Liquidator.

Dr. D. S. HatleRespondent (CKP Bank) through VC.

List this matter on **20.08.2024**.

IA.No.4310/2023: -

Presence: -

Dr. D. S. Hatle Applicant (CKP Bank) through VC.

Adv. Mily Ghoshal a/w Adv. Sophia Hussain Respondent.

List this matter on **20.08.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)
JAGDISH

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)